

<i>State/District</i>	<i>Reserves (In 000' tonnes)</i>
Mayurbhanj	2,260
Balasore	1,200
<i>India - Total</i>	<i>18,502</i>

(b) Production of ferro-vanadium in the country during the year 1989 (Prov.) stood at 68.94 tonnes.

(c) The consumption of ferro-vanadium in the country during 1988 was 240 tonnes whereas the total world consumption during that year stood at 33,200 tonnes.

**Coking coal for Visakhapatnam Steel Plant**

5299. SHRI BHAGEY GOBARDHAN: Will the Minister of STEEL be pleased to state:

(a) the estimated requirement of coking coal by the Visakhapatnam Steel Plant per annum;

(b) the sources of supply of coking coal;

(c) whether any coking coal is likely to be imported; and

(d) if so, the outgo of foreign exchange as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (d). The estimated coking coal requirement for VSP for the year 1992-93 is approximately 3.10 million tonnes. A quantity of 0.90 million tonnes medium coking coal is expected to be supplied from indigenous sources, mostly from the washeries of Central Coal Field Limited. The balance quantity of 2.20 million tonnes of

coking coal will be imported at an approximate cost of \$ 110 million F.O.B. prices.

[Translation]

**Appointments of SC/ST Candidates**

5300. SHRI MAHESH KANODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of candidates belonging to scheduled castes and scheduled tribes appointed under the special drive by his Ministry from June 1990 to October 1990;

(b) whether the Ministry also launched any such special drive in 1991 for filling up the backlog; and

(c) if so, the total number of appointments made in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The information is being collected and will be laid on the Table of the House.

(b) Yes, Sir,

(c) The information is being collected and will be laid on the Table of the House

**Electronic Exchanges in Madhya Pradesh**

5301. SHRI SUSHIL CHANDRA VARMA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any request has been received from the Government of Madhya Pradesh for providing electronic exchanges in various towns of the State;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Request for conversion of following exchanges into electronic exchanges has been received from Government of Madhya Pradesh:

Bina, Champa, Maksi, Kawardha, Pawai.

(c) (i) Telephone exchanges at Pawai and Kawardha have already been converted into electronic exchanges during 1990-91 and 1991-92 respectively.

(ii) Manual telephone exchanges at Bina, Champa and Maksi are planned to be converted into electronic exchanges during 1992-93.

[English]

#### **Operation of flight on Delhi-Nag Pur-Raipur-Calcutta Sector**

5302. SHRI SUSHIL CHANDRA VERMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to operate the newly introduced flight between Delhi-Nagpur-Raipur-Calcutta via Bhopal;

(b) if so, by when; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No such flight is in operation at present either by Indian Airlines or by Vayudoot. However, Indian Airlines is operating 4 times a week service on Delhi-Nagapur-Raipur-Delhi route,

(b) Does not arise.

(c) Due to capacity constraints it is not possible to operate the service via Bhopal or to extend it to Calcutta.

#### **Loans State Electricity Boards**

5303. SHRI SUSHIL CHANDRA VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether in view of the poor financial condition of almost all the Electricity boards in the country, the Electricity Finance Corporation proposes to amend its terms and conditions for providing loans; and

(b) whether in view of the critical financial condition of Electricity Boards, government propose to liberalise the terms and conditions for recovery of loans?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATHRAI): (a) and (b). No, Sir, there is no such proposal at present under consideration of the Power Finance Corporation/Government.

#### **Construction of ITDC Hotels in Kerala**

5304. SHRI v.s VIJAYARAGHAVAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of ITDC hotels functioning at present in Kerala;